

Original Application NO 753/07

(M/N)

BR

As per order of D.R. (3) dt. 15/12/07 (3)
The application ^{NO 145/07} for withdrawal of original
Application NO 753/07 moved by Applicant
Sri. Uma Shankar Lal is placed
before court for order.

15-12-07

Deputy
19/12/07

Hon. S. Zahoor Hasan-Ve

Hon. Ajay John - Am

The applicant states that
this petition be dismissed
as not pressed. It is allowed.
The petition is dismissed
as not pressed with costs
as the parties. Books sent
for the respondents & present.

VE

3/ Am.

SH

Issued
Co
19/12